

ITEM NO.113

COURT NO.7

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3592/2019

COMMANDING OFFICER RAILWAY PROTECTION
SPECIAL FORCE MUMBAI

Appellant(s)

VERSUS

BHAVNABEN DINSHBHAI BHABHOR & ORS.

Respondent(s)

IA No. 5108/2018 - I/A FOR SEEKING VARIATION OF THE ORDER)

Date : 21-06-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE MANOJ MISRA
(VACATION BENCH)

For Appellant(s)

Mr. Vikramjit Banerjee, A.S.G.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Shubhendu Anand, Adv.
Mr. Tathagat Sharma, Adv.
Mr. Nring Chamwibo Zeliang, Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s)

Ms. Prerana Chaturvedi, AOR
Mr. Jaitun Kumar N. Patel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard Shri Vikramjit Banerjee, learned ASG assisted by Mr. Rajan Kr. Chourasia and Mr. Shubhendu Anand, learned counsel and Ms. Prerana Chaturvedi, learned counsel for respondent Nos. 1 to 4.

Learned counsels are permitted to file their short written submissions along with relevant case law on which they wish to place reliance within one week from today.

Arguments concluded.

Judgment reserved.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[VIRENDER SINGH]
BRANCH OFFICER